

DIVISION BENCH

ITEM NO.139

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.278/2020, IA No.179/2023, IA No.211/2023
& IA No.331/2023 IN CP (IB) No. 75/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S M/S FEDDERS ELECTRIC & ENGINEERING LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Gunjan Jadwani, Adv. : *For the Applicant in all IAs*
Sh. Sunil Kumar Gupta, Adv. : *For the Respondent No. 1 & 2 /EPFO in
IA No.179/2023*
Sh. Ashwani Kumar Sharma, Adv. : *For the Commissioner Excise &
Taxation Himachal Pradesh in IA
No.211/2023*
Sh. Sanjay Goswami, Adv. : *For the Respondent No. 1 &3/SEBI &
BSE in IA No.331/2023*

ORDER

- 1. At the request made by the Ld. Counsel representing the respective parties,
the matter is adjourned for 17th April, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Bipul Kumar Tiwari
(Stenographer)*